

Annexure-1  
Name of the corporate debtor: ALCOB India Private Limited  
Date of commencement of CIRP: 23/02/2026  
List of creditors as on: 23/04/2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl.	Details of claim received			Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
No.	Name of Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Standard Chartered Bank	08/04/2026	77,25,419.46	77,25,419.46	Unsecured	NA	NA	No	1.45%	NA	Nil		Nil	Provisionally Admitted
2	Mr. Punit Balan	17/04/2026	25,84,82,946.00	25,84,82,946.00	Unsecured	NA	NA	No	48.65%	NA	Nil		Nil	Provisionally Admitted
3	Solutiioneyes Consultancy Services and Constructions Pvt. Ltd.	17/04/2026	9,99,05,633.00	9,99,05,633.00	Unsecured	NA	NA	No	18.80%	NA	Nil		Nil	Provisionally Admitted

4	Sai Constructions Pvt. Ltd.	17/04/2026	3,01,49,370.00	3,01,49,370.00	Unsecured	NA	NA	No	5.67%	NA	Nil		Nil	Provisionally Admitted
<b>TOTAL</b>			<b>39,62,63,368.46</b>	<b>39,62,63,368.46</b>										

**Rajesh Shah**

Interim Resolution Professional

Alcob India Private Limited

(Undergoing Corporate Insolvency Resolution Process)

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